

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA**

**UNSTARRED QUESTION NO. : 3883
(To be answered on the 18th March 2021)**

IMPACT OF TERMINATION OF BIIL's LICENCE

3883. SHRI SUBBARAYAN K.

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the Government is aware that more than 1000 workers of Bhadra International India Limited (BIIL) in the Chennai International Airport are left with uncertainty of employment after the BIIL's license was terminated and if so, the details thereof; and

(b) whether the Government will ensure continuity of their jobs with AAI or AI or whichever firm takes up the Cargo and ground handling work in the Chennai Airport?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) & (b): The license of M/s Bhadra International India Ltd. (BIIL) for providing Ground Handling Services at Chennai airport has not been terminated by the Airports Authority of India (AAI) but the contract expired due to completion of contract period on 22.09.2020. AAI Cargo Logistics & Allied Services (AAICLAS), which is wholly owned subsidiary of AAI and Air India owned Air India Airport Services Limited (AIASL), engaged in warehousing and Ground Handling respectively, have decided to employ maximum number of employees of BIIL. A total of 1947 offers were made to former employees of BIIL. Only 608 of them have joined AIASL and AAICLAS.
